

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 1179  
ANSWERED ON FRIDAY THE 22<sup>nd</sup> DECEMBER, 2017  
PAUSHA 01, 1939 (SAKA)**

**FUNDS SPENT UNDER CSR**

**QUESTION**

**1179. SHRI RAJESH PANDEY:**

**Will the Minister of CORPORATE AFFAIRS**

कारपोरेट कार्य मंत्री

**be pleased to state:**

**(a) the details of amount spent by the Public Sector Undertakings (PSUs), Government joint ventures and private industry, manufacturing establishments situated in Uttar Pradesh in their territories during the last three years towards regional development under Corporate Social Responsibility (CSR);**

**(b) whether some establishments spent the amount under CSR on the purposes other than regional development; and**

**(c) if so, the steps taken by the Government to ensure proper utilisation of the CSR funds as per rule?**

**ANSWER**

**MINISTER OF STATE FOR LAW AND JUSTICE  
AND CORPORATE AFFAIRS**

**(SHRI P. P. CHAUDHARY)**

विधि और न्याय एवं कारपोरेट कार्य मंत्रालय में राज्य मंत्री

(श्री पी. पी. चौधरी)

**(a)&(b) : The year 2014-15 was the first year of implementation of Corporate Social Responsibility (CSR) by companies under the Companies Act, 2013 (the Act). CSR expenditure made by the companies is as per activities enlisted in the Schedule VII of the Act. As per filings made by companies in the MCA21 registry for the years 2014-15 and 2015-16 upto 31.03.2017, the total CSR expenditure reported by companies having their registered offices in Uttar Pradesh is Rs. 79.09 crore and Rs. 91.10 crore respectively. Of the reported expenditure, the CSR expenditure made by the companies in state of Uttar Pradesh is at Annexure.**

**(c): Ministry has issued clarificatory circular and Frequently Asked Questions (FAQs) dated 18.06.2014 and 12.01.2016 respectively to facilitate effective implementation of CSR. In addition, sensitisation**

**workshops have been organised by the Offices of Regional Directorate under Ministry of Corporate Affairs to ensure effective compliance of CSR provisions by companies.**

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**ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UNSTARED QUESTION NO. 1179**

**CSR Expenditure in the State of Uttar Pradesh during 2014-15 and 2015-16  
by companies having their registered offices in the Uttar Pradesh**

Sl. No.	Company Type	Financial Year 2014-15		Financial Year 2015-16	
		No. of companies which have reported any CSR expenditure	CSR expenditure (in Rs. crore)	No. of companies which have reported any CSR expenditure	CSR expenditure (in Rs. crore)
1	PSUs	0	0	2	1.36
2	Other than PSUs	46	20.21	111	47.35
	<b>Total</b>	<b>46</b>	<b>20.21</b>	<b>113</b>	<b>48.71</b>

**Note: - The above tabled figures do not include CSR expenditure reported by companies against projects/programmes executed on an 'All India' basis, and for which state-wise expenditure figures are not available.**

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